

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 4418
ANSWERED ON 19.03.2026

DRINKING WATER CONNECTIONS UNDER JJM

4418. SHRI KISHORI LAL:
PROF. SOUGATA RAY:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the number of drinking water connections provided so far under Jal Jeevan Mission (JJM), State-wise;
- (b) the number of households which have not been provided water connections under JJM, State-wise;
- (c) the details of Central funds released so far under JJM, State-wise; and
- (d) whether the Government has noticed that a number of States are diverting such funds and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) & (b) To enable every rural household in the country to have assured potable water, in adequate quantity of prescribed quality on regular and long-term basis, through tap water connection, since August 2019, Government of India in partnership with states, is implementing Jal Jeevan Mission (JJM) - Har Ghar Jal.

At the start the Mission, only 3.23 Crore (16.7%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 03.03.2026, under Jal Jeevan Mission (JJM) – Har Ghar Jal more than 12.58 Crore additional rural households have been provided with tap water connections. Thus, as on 03.03.2026, out of around 19.36 Crore rural households in the country, around 15.82 Crore (81.71%) households are reported to have tap water supply in their homes and works for the remaining 3.54 Crore households are at various stages of implementation in respective States. State/ UT-wise status of tap water supply across the country as on 03.03.2026 is **annexed**.

(c) Year-wise and State/ UT-wise details of financial progress under the Mission since 2019 is in public domain and is accessible at:

https://ejalshakti.gov.in/JJM/JJMReports/Financial/JJMRep_StatewiseAllocationReleaseExpenditure.asp
[x](#)

(d) Drinking Water being a State subject, it is States, who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance.

As per Operational Guidelines of the implementation of the Mission, States decide about the expenses which are not eligible to be funded under the Central share of JJM, such as cost escalation, time and cost overrun, costs on account of centage/supervision charge, costs towards O&M, Land, creating infrastructure beyond the objective of the Mission, etc., and the same is to be borne by the State Governments from their own resources. States have also been advised to ensure that their accounts are audited by a Chartered Accountant empaneled by the Comptroller and Auditor General (CAG) within six months of the end of the financial year auditing/ verifying that the funds are being used in accordance with the provisions of extant guidelines.

Annex referred to in Lok Sabha Unstarred Question No. 4418 answered on 19.03.2026
Status of tap water supply across the country as on 03.03.2026

S. No.	State/ UT	Total rural HHs as on date	Rural HHs with tap water supply		Rural HHs without tap water supply	
			In No.	%	In No.	%
1.	A&N Islands	0.62	0.62	100.00	-	-
2.	Andhra Pradesh	95.53	71.71	75.06	23.82	24.94
3.	Arunachal Pradesh	2.29	2.29	100.00	-	-
4.	Assam	72.24	59.03	81.71	13.22	18.29
5.	Bihar	167.55	160.36	95.71	7.19	4.29
6.	Chhattisgarh	49.97	41.20	82.44	8.77	17.56
7.	DNH & DD	0.85	0.85	100.00	-	-
8.	Goa	2.64	2.64	100.00	-	-
9.	Gujarat	91.18	91.18	100.00	-	-
10.	Haryana	30.41	30.41	100.00	-	-
11.	Himachal Pradesh	17.09	17.09	100.00	-	-
12.	Jammu & Kashmir	19.26	15.64	81.23	3.61	18.77
13.	Jharkhand	62.53	34.51	55.18	28.03	44.82
14.	Karnataka	101.31	87.83	86.70	13.48	13.30
15.	Kerala	70.77	38.84	54.88	31.93	45.12
16.	Ladakh	0.41	0.40	97.97	0.01	2.03
17.	Madhya Pradesh	0.13	0.12	91.45	0.01	8.55
18.	Maharashtra	111.29	82.27	73.92	29.02	26.08
19.	Manipur	146.78	132.75	90.44	14.02	9.56
20.	Meghalaya	4.52	3.59	79.60	0.92	20.40
21.	Mizoram	6.51	5.43	83.47	1.08	16.53
22.	Nagaland	1.33	1.33	100.00	-	-
23.	Odisha	3.64	3.44	94.47	0.20	5.53
24.	Puducherry	88.64	68.48	77.25	20.17	22.75
25.	Punjab	1.15	1.15	100.00	-	-
26.	Rajasthan	34.27	34.27	100.00	-	-
27.	Sikkim	107.69	63.00	58.50	44.69	41.50
28.	Tamil Nadu	1.33	1.22	92.09	0.11	7.91
29.	Telangana	125.26	112.20	89.57	13.06	10.43
30.	Tripura	53.98	53.98	100.00	-	-
31.	Uttar Pradesh	7.51	6.48	86.33	1.03	13.67
32.	Uttarakhand	267.20	243.72	91.21	23.48	8.79
33.	West Bengal	14.48	14.19	97.97	0.29	2.03
Total		19,35.87	15,81.70	81.71	3,54.17	18.29

HH: Household

Source: JJM – IMIS